Ul

पर यूनाइटेड सर्विस इन्स्टोट्यूट आफ इंडिया तथा एडिटर्स गिल्ड आफ इंडिया द्वारा आयोजित एक सेमिनार में सेवानिवृत्त लेफ्टिनेंट जनरल ए० एम० बोहरा के इस आशय के कथन की और दिलाया गया है कि कानून और ट्यवस्था को बनाए रखने के लिए बार-बार सेना को तैनात करने से सेना भी घट हो सकती है; और

(ख) यदि हां, तो इस पर सरकार की प्रतिक्रिया क्या है ?

रक्षा मंत्रालय में रक्षा ग्रनुसंघान ग्रौर विकास विभाग में राज्य मंत्री (श्री अरुण सिंह): (क) जी, हो।

(ख) ये सेवानिवत्त लेपिटनेंट जनरल के ग्रपने विचार हैं ग्रीर सरकार इनसे सहमत नहीं है।

Delay in the delivery of Telegrams

3099. SHRI BASUDEB MOHAPATRA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that lack of coordination between the telegraph and engineering wings of the Pests and Telegraphs is resulting in delay in delivery of telegrams, especially in Orissa; and
- (b) if so, what remedial measures Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) No, Sir. There is an effective co-ordina-ticn between Telegrah and Engineering; Wings by holding regular meetings at various levels of management. In Orissa, during last two years, nine such meetings were held.

(b) Does not arise.

Ban on foreign contributions to different Institutions' Organisa. 'ions

3100. SHRI SUBAS MOHANTY: Will the Minis! areof HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government have banned foreign contribution to differ ent institutions|organisations in India and if so, which are those institutions|organisations; and
- (b) whether Government have received any information about the use of this for eign contribution for political purposes and if so, what action has been taken against those institutions and organisations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRYTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM); (a) Following four organisations have been prohibited from receiving foreign contribution under the Foreign Contribution (Regulation) Act, 1976:

- (1) Beracah Christian Mission, Tri chy (Tamil Nadu).
- (2) Siloam Christian Aid Mission, Tri chy (Tamil Nadu).
- (3) Bhoai Technical and Vocational Training Centre, Bhopal (Madhya Pra desh).
- (4) Rural Action in Develoment, Cuddapah (Andhra Pradesh),
- (b) Whenever any instance of violation of the provisions of the said Act is noticed, necessary action is taken in the matter.

## Forest dwellers

- 3101. SHRIMATI ELA RAMESH BHATT: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:
- (a) what is the number of voluntary Agencies|Groups working in forest areas or with the forest dwellers in India Statewise;
- (b) what i<sub>s</sub> the number of incidents of violence on volunteers from those agencies during the last two years;
- (c) what is thi number of incidents of violence on Government officials, police forest guards; and

(d) what action has been taken or is proposed to be taken by Government to prevent or curb such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) to (c). Statistics concerning **these matters** are not maintained by the Government of India.

(d) In addition to the existing law and ordor enforcing machinery of the States, a centrally sponsored scheme for development of infrastructures for protection of forests is being implemented from 1986-87

## तृतीय तथा चतुर्थ श्रेणी के कर्मचारियों को रात्रि ड्यूटी भत्ता

3102 श्री बीर भद्र प्रताप सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :--

- (क) क्यायह सच है कि पिछले कई वर्षों से केन्द्रीय सरकार के चतुर्थ श्रेणो तथा तृतोय श्रेणी के कर्मचारियों के रात्रि ड्यूटी भत्ते की दर में कोई वृद्धि नहीं की गयी है ;
- (ख) क्या यह भी सच है कि इन कर्म चारियों के काम के घण्टे उन कर्म चारियों के, जो दिन में काम करते हैं, के काम के घंटों की ग्रंपेक्षा ग्रधिक होते हैं; ग्रौर
- (ग) यदि हां, तो सरकार रात्रि इयटी भत्ते की दर में वृद्धि करने के लिए क्या कदम उठाने का विचार रखती है?

कार्मिक लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृष्ट मंत्रालय में राज्य भंत्रों (ओ पो० चिद्रम्बरम) : (क) से (ग) लिपिकों ग्रीर चपरासियों को उस समय के लिए जब वे सामान्यनः कार्यालय बंद होने के समय से लेकर इसके सामान्यतः फिर से खुलने के समय तक इयुटो पर होते हैं, निम्नलिखित दरों पर रात्रि ड्युटी मत्ता अनुजेय हैं:—

> लिपिक ६० 8,50 प्रति राति चपरासी ६० 4,00 प्रति राति ये दर्रे सितम्बर, 1982 से लागू हैं।

चतुर्थं वेतन ग्रायोग की सिफारिशों पर, सम्पूर्ण मामले को जांच के लिए एक समिति के पास भेज दिया गया है।

Pension litigations in Supreme Court

3103. SHRI SUBAS MOHANTY. Will the PRIME MINISTER be pleased to state.

- (a) whether Government have taken a decision not to pursue pension cases right upto the Supreme Court on adverse decisions in High Courts;
- (b) whether any such policy is already existing; and
- . (c) if not, what steps Government propose to ensure that litigations are not pursued against pensioners upto the Supreme Court?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) and (b) No, Sir.

(c) Docs not arise.

Promotions in All India Services

3104. SHRI SUBAS MOHANTY: Will the PRIME MINISTER be pleased to state:

- (a) whether attention of the Government has been drawn to news item published in the Times: of India dated the 8th November, 1986. titled "Government not to sack staff arbitrarily";
- (b) whether Government have considered the fact that officers of All India Services are fading demoralisation due to curtailment of promotions;
- (c) if so, what steps are being taken to ensure promotions to senior positions based on minimum criteria being fulfiled;
- (d) whether it is a fact that in recent reforms promotions are being done on a' percentage basis; and